

## MODIFIED LIST

### MENTION SLIP RECEIVED THROUGH E-MAIL TILL DATE BEFORE COURT NO. 1

SL NO.	CASE NO.	DATE OF MENTION	DATE FIXED FOR	NAME OF ADVOCATE
1.	<b>FOR TAKING SUO MOTO COGNIZANCE (PIL)</b> <i>(Corruption and Siphoning of Minority Scholarship Fund)</i>	01.11.2020	<b>27.11.2020</b>	Md Shadab Ansari
2.	<b>Cont (cvL)-532/2018</b>	05.11.2020	<b>04.12.2020</b>	Mr. Ravi Kumar
3.	<b>WPS 2350/2020</b>	05.11.2020	<b>08.12.2020</b>	Mr. Shubhashis Rasik Soren
4.	<b>WPS 1230/2020</b>	05.11.2020	<b>09.12.2020</b>	Mr. B.K. Sinha
5.	<b>LPA 244/2020</b>	05.11.2020	<b>07.12.2020</b>	Mr. Navin Kumar
6.	<b>COMP.APPL 2/2013</b>	05.11.2020	<b>IN DUE COURSE</b>	Mr. Himanshu Kumar Mehta
7.	<b>LPA 169/2020</b>	16.10.2020	<b>14.12.2020</b>	Mr. Aditya Raman
8.	<b>LPA 333/2020</b>	07.11.2020	<b>15.12.2020</b>	Ms. Shrishti Sinha
9.	<b>LPA 334/2020</b>	07.11.2020	<b>15.12.2020</b>	Ms. Shrishti Sinha
10.	<b>LPA 476/2019</b>	08.11.2020	<b>REJECTED FOR WANT OF CONSENT</b>	Ms. Vandana Singh
11.	<b>WP(PIL) 296/2020</b>	08.11.2020	<b>04.12.2020</b>	Mr. Abhay Prakash
12.	<b>LPA 241/2020</b>	09.11.2020	<b>02.12.2020</b>	Mr. Vaibhav Kumar
13.	<b>LPA 869/2019</b>	09.11.2020	<b>REJECTED FOR WANT OF CONSENT</b>	Mr. Kaustav Panda
14.	<b>LPA 280/2020</b>	09.11.2020	<b>IN USUAL COURSE</b>	Ms. Neeta Krishna